

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5730
TO BE ANSWERED ON 02.04.2018**

STRUCTURE CHANGE IN EPF ACCOUNTS

5730. SHRI P.C. MOHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to change the structure of Employees Provident Fund (EPF) accounts with transparency to the PF account holders;**
- (b) if so, the details thereof;**
- (c) whether the Government has any proposal to increase the percentage of amount that can be deployed in equity market from the incremental subscription and if so, the details thereof;**
- (d) the steps taken by the Employees' Provident Fund Organisation regarding the amount invested in Exchange Traded Funds (ETF) in the account of PF account holders;**
- (e) whether the EPF account holders will get the ETF amount in their account balance at the time of closing of the account; and**
- (f) if so, the details thereof and the value at which the credit of ETF will be given to the subscribers?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The Central Board, Employees' Provident Fund (EPF) in its 219th meeting held on 23.11.2017 has approved the Accounting Policy for investment in Exchange Traded Funds (ETFs) wherein subscribers would be allotted units for their investment in ETFs.

(c): No such proposal is under consideration.

(d): The Central Board, EPF in its 219th meeting held on 23.11.2017 has approved policy for accounting investments in Equity (ETFs) for Employees' Provident Fund Scheme.

(e) & (f): The EPF account holders will get their EPF amount in their account at the time of closing of the account.

The ETF credit will be given to the subscribers at the applicable market value reflected in the Net Asset Value (NAV).
